NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP (CAA) No. 65/NCLT/AHM/2017 with CA(CAA) No. 22/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

Name of the Company:

Sun Pharma Medisales Pvt Ltd. & Others

(Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

<u>SIGNATURE</u>

1. SWATI SOPARKAR

ADVOCATE

PETITIONERS

Suparless

2

ORDER

Learned Advocate Mrs. Swati Soparkar present for Petitioners. None present for Statutory Authorities.

Proof of publication and notice to Statutory authorities filed.

Heard arguments of Learned Counsel for Petitioners.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 9th day of August, 2017.